

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated, Shillong 8th October, 2026

No.HCM.II/123/2015/Pt.II/Estt./24 : In continuation of this Registry's Notifications No. HCM.II/123/2015/Pt.II/Estt./14 dated 13.11.2025 and No. HCM.II/123/2015/Pt.II/Estt./15 dated 13.11.2025, the Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare **21st October, 2026** as holiday for the District Judiciary in Meghalaya on account of Dussehra (Durga Puja).

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt.II/Estt./24-A

Dated Shillong 8th October, 2026

Copy to:-

1. The Registrar and PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
6. The P.S. to Advocate General/Addl. Advocate Generals, Meghalaya, Shillong for favour of kind information.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
8. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
9. All District & Sessions Judges in Meghalaya for favour of kind information and necessary action.
10. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
11. The President/Secretary, all District Bar Associations in Meghalaya for favour of kind information and necessary action for general information of all the members of their respective Bar Associations.
12. The Manager IT, High Court of Meghalaya, Shillong for uploading the same on the official website.
13. Notice board.
14. Office File.

By order etc..


REGISTRAR GENERAL

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8/10/26